

Constitution would be made to "absolutely remove" all land reform cases from judicial review; and

(b) if so, steps taken in that direction?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) No, Sir.

(b) Does not arise.

School Dropouts Among SC & S.T. Children

1925. SHRI D K. PANDA. Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are worried about the high rate of school dropouts among the children belonging to the Scheduled Castes and Scheduled Tribes and weaker sections of the society;

(b) if so, how many did dropout in the years 1973-74, 1974-75, 1975-76 in the rural areas and slums in urban areas; and

(c) what concrete steps Government have taken to arrest it?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (c). While no recent All India Study has been made of the drop outs to the school stage, it is well known that the extent of wastage, particularly at the primary level is high. The incidence is particularly high among children living in the rural areas and urban slums. The Government is deeply concerned about this problem. The measures taken to tackle the problem so far include the following:

(i) Provision of ancillary services in primary schools;

(ii) Orientation programmes for teachers and administrators to sensitise them to the problem and the measures necessary to tackle it;

(iii) Introduction of programmes of Non-formal education to enable the dropouts to complete their elementary and secondary education.

Subsidy due to Credit Institute

1926. SHRI P. R. SHENOY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the large amount of subsidies due to the credit institutions under the Marginal Farmers and Agricultural Labourers Agency Scheme are not being paid by the State Governments; and

(b) if so, the steps proposed by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH-NAWAZ KHAN): (a) No subsidy from State Governments is payable to Credit Institutions under the Central Sector Scheme of Marginal Farmers and Agricultural Labourers Agency.

(b) Does not arise.

Minor Irrigation Projects in Gujarat

1927. SHRI P. GANGA REDDY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have recently cleared three minor irrigation projects schemes of Gujarat; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH-NAWAZ KHAN): (a) No minor irrigation project of Gujarat State is pending with this Ministry for clearance.